

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 201 of 2014 &  
I.A. No. 316, 392 & 394 of 2014**

**Dated : 10<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Elec. Reg. Commission & Ors. ... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matter on 10.11.2014.

**COURT MASTER**